

RBI/2004/18  
RPCD.CO.LBS.BC.No. 58 / 02.01.01 /2003-04

January 1, 2004  
Pausha 11, Saka 1925

The Chairmen  
All Lead Banks

Dear Sir,

Bifurcation of Medinipur district in West Bengal into Purba Medinipur and Paschim Medinipur districts – Assignment of Lead Bank responsibility

The Government of West Bengal have, vide their notification dated December 18, 2001, bifurcated the limits of existing district of Medinipur into two separate districts, namely, Purba Medinipur, with the headquarters at Tamluk and Paschim Medinipur, with the headquarters at Medinipur, with effect from January 1, 2002.

2. It has been decided to assign the Lead Bank responsibility of Purba Medinipur and Paschim Medinipur districts to United Bank of India, which was having lead responsibility of erstwhile Medinipur district.
3. There is no change in the lead bank responsibilities of other districts in the State.

Yours faithfully

(R.S.Jain)  
Deputy General Manager

Endt. RPCD.CO.LBS.No. 207-210 / 02.01.01 / 2003-04 of date.

Copy forwarded for information and necessary action to

- 1) All Regional Offices of Rural Planning and Credit Department.
- 2) The Chief General Manager, NABARD, Plot No. C-24/G, P.B.No. 8121, Bandra Kurla Complex, Bandra (East), Mumbai-400 051.
- 3) The Advisor, Department of Statistical Analysis and Computer Services, Banking Statistics Division, Reserve Bank of India, Bandra Kurla Complex, Bandra (East), Mumbai-400 051, together with a copy of Government notification under reference.
- 4) As per mailing list.